

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:160  
ANSWERED ON:02.07.2009  
UPGRADATION OF RAJKOT AIRPORT  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Airport Authority of India (AAI) has acquired land from the Railway authorities for the purpose of upgradation of Rajkot Airport;
- (b) if not, the reasons therefor;
- (c) whether AAI has prepared and development plan for the upgradation of Rajkot Airport;
- (d) the time frame by which the work on this project is likely to be completed?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) No, Sir.

(b) The Railway Authorities have agreed to transfer the requested land to Airports Authority of India (AAI) on lease at market rate with the condition that AAI has to rehabilitate the affected residential units at its own cost. This proposal is estimated to cost Rs. 50 crores to AAI. Due to financial constraints, AAI has taken up the matter with Railway Board for handing over the land at concessional rate.

(c) Yes, Sir.

(d) The initiation of development works are subject to transfer of land by the Railways.